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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

DA No.2434/91

NEW DELHI THIS THE 25TH DAY OF OCTOBER, 1995.

HON'BLE SHRI N.V.KRISHNAN, ACTING CHAIRMAN  
HON'BLE DR.A.VEDAVALLI, MEMBER(J)

Sh.H.R.Dhiman  
S/o late Sh.C.R.Dhiman  
R/o WZ-67 Mukhram Park Extn.  
New Delhi. .... Applicant  
( IN PERSON)

vs.

1. The Secretary,  
Ministry of Defence  
South Block  
New Delhi-110011.
2. The Secretary  
Dept of Personnel & Training  
North Block  
New Delhi.
3. The Secretary  
Union Public Service Commission  
Dholpur House  
Shahjahan Road  
New Delhi. .... Respondents

( None )

ORDER (ORAL)

The applicant states that he does not want to press the DA and accordingly he seeks permission to withdraw it. The permission is granted. The DA is dismissed as withdrawn.

A.Vedavalli  
(Dr.A.Vedavalli)  
Member(J)

N.V.Krishnan  
25.10.95  
( N.V.Krishnan)  
Acting Chairman

sns